

BY E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-5/2020/8701/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,

The District & Sessions Judge
Sivasagar

Dated Guwahati the 30th September, 2022.

Sub: **Permission to visit Indonesia (Bali)**

Ref:- Your letter No. DJSV/STDR/F-5/2021-22/5346 dated 21.09.2022
Sir,

With reference to your letter on the subject cited above, I am directed to inform you that, Smti Rineesha Goswami, Munsiff cum Judicial Magistrate First Class, Nazira, has been granted permission to travel Indonesia (Bali) only during vacation.

Thanking you.

Yours faithfully,

scd

REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2020/8702-03/A dated. 30.09.2022
Copy to :

1. Smti Rineesha Goswami, Judicial Magistrate First Class, Nazira with reference to her letter No. M/NZR/2022/697-699 dated 19.09.2022 for information.
2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to send the letter by E-Mail to the officer concerned.

Rm
REGISTRAR (VIGILANCE)

Rm